

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-07-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/205(CHE)/2021**

**NAME OF THE PETITIONER : Union Bank of India**

**NAME OF THE RESPONDENT(S) : M P Purushothaman**

**UNDER SECTION : Sec 95(1) of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. Muthuperiasamy for the Petitioner. Ld. Counsel Mr. Rohan Rajasekaran for the Respondent. Ld. IRP Mr. Madhu Desikan is present in person.

IRP report is there. Pleadings are complete.

List the Petition for **physical hearing on 02.09.2024.**

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

Sd/-  
**SANJIV JAIN**  
**Member (Judicial)**

phk